Annexure-7
Name of the corporate debtor: Wearit Global Limited; Date of commencement of CIRP: 08.04.2022; List of creditors as on: 07.07.2022

## List of operational creditors (Government dues)

(Amount in												
SI. Details of claimant		Details of claim received		Details of claim admitted			Amount of	Amount of	Amount of	Amount of claim not	Remarks, if any	
. Department	Governme	Date of	Amount claimed	Amount of claim	Nature of claim	Whether	% of voting	contingent	any mutual	claim under	admitted	
	nt	receipt		admitted		related	share in CoC,	claim	dues, that	verification		
		_				party?	if		may be set-			
							applicable		off			
Commissioner of Commercial		20.04.2022	31.037	= 21.027	C D	NTA.	N.T.I	NU	NU	0.00		
taxes		20-04-2022	21,927	21,927	Statutory Dues	NA	NII	NII	Nii	0.00		
GST Department_Bilwara		07-05-2022	₹ 13,22,26,931	₹ 13,22,26,931	Statutory Dues	NA	Nil	Nil	Nil	0.00	-	
	Department  Commissioner of Commercial	Department Governme nt  Commissioner of Commercial taxes	Department Governme nt Date of receipt  Commissioner of Commercial taxes 20-04-2022	Department Governme nt Date of receipt Amount claimed  Commissioner of Commercial taxes 20-04-2022 ₹ 21,927	Department Governme nt Pate of receipt Amount claimed Amount of claim admitted  Commissioner of Commercial taxes 20-04-2022 ₹ 21,927 ₹ 21,927	Department Governme nt Date of receipt Amount claimed Amount of claim admitted Nature of claim admitted  Commissioner of Commercial taxes 20-04-2022 ₹ 21,927 ₹ 21,927 Statutory Dues	Department Governme nt Pate of receipt Amount claimed Amount of claim admitted Nature of claim admitted Party?  Commissioner of Commercial taxes 20-04-2022 ₹ 21,927 ₹ 21,927 Statutory Dues NA	Department Governme nt Pate of receipt Amount claimed Amount of claim admitted Amount of claim admitted Party? Statutory Dues NA Nil	Department Governme nt Pate of receipt Amount claimed admitted Nature of claim admitted Whether related party? Statutory Dues NA Nil Nil	Department Governme nt receipt Amount claimed Amount of claim admitted Nature of claim admitted Whether related party? Statutory Dues NA Nil Nil Nil Nil Nil	Department Governme nt Pate of nt receipt Amount claimed Amount of claim admitted Amount of claim admitted Pate of party?  Commissioner of Commercial taxes  Date of neceipt Amount claimed Amount of claim admitted Pate of party?  Statutory Dues NA Nil Nil Nil Nil 0.00	Department Governme nt receipt nt receipt Amount claimed admitted Amount of claim admitted Solution of Commissioner of Commercial taxes  Amount claimed admitted Amount of claim admitted Solution of Claim and may be set-off Solution of Claim and may be set-off Solution of Claim and s

<sup>\*</sup> Stay on Constituition of CoC pursuant to order dated 19.04.2022 passed by Hon'ble NCLAT, New Delhi.